

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1191  
ANSWERED ON:08.08.2011  
BAN ON EXPORT OF VEGETABLES  
Bundela Shri Jeetendra Singh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the lifting of ban on exports of vegetables, other agro products is being considered by the Government;
- (b) if so, the details of the likely impact of the lifting of this ban on the supply and prices of these products in the domestic markets; and
- (c) if so, the action taken by the Government to ensure the adequate supply of these items in domestic market?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) : There is no ban on export of vegetables from India. However, items like wheat and pulses except (chick peas) have been banned for export in view of food security. Export of agricultural products depends on several factors including availability of surplus, international demand and supply situation, quality standard and price competitiveness. Whenever, there is scarcity or short supply of any product in the domestic market, government prohibits or restricts exports to ensure availability of such products to consumers at reasonable price.